

**CAUSE LIST IN THE COURT OF SRI BASAVARAJA CHENGTI
HON'BLE X ADDL. DISTRICT AND SESSIONS JUDGE
BENGALURU RURAL DISTRICT, BENGALURU
(DEDICATED COMMERCIAL COURT)
MORNING SESSION 25.05.2021**

Sl. No.	Case No.	Stage
1	Com O S 65/2020	Evidence
2	Com OS 202/2021	Evidence
3	Com OS 651/2021	Evidence
4	Com OS 112/2021	Arguments
5	Com OS 31/2020	Hearing
6	Com AA 25/2021	Compliance
7	Com AA 26/2021	Compliance
8	Com AA 27/2021	Compliance
9	Com OS 310/2020	Paper publication
10	Com OS 602/2021	Paper publication
11	Com OS 897/2021	Paper publication
12	Com OS 222/2021	Objection
13	Com OS 255/2021	Written statement
14	Com OS 735/2021	Objection
15	Com OS 860/2021	Summons

AFTER NOON SESSION

Sl. No.	Case No.	Stage
1	Com O S 33/2020	Hearing
2	Com OS 51/2020	Hearing
3	Com OS 248/2021	Hearing
4	Com OS 363/2021	Hearing
5	Com OS 765/2021	Hearing
6	Com AA 11/2021	Hearing
7	Com OS 16/2021	Steps
8	Com OS 43/2021	steps
9	Com OS 234/2021	steps
10	Com OS 492/2021	steps
11	Com OS 571/2021	steps
12	Com OS 607/2021	steps
13	Com OS 617/2021	steps
14	Com OS 656/2021	steps
15	Com OS 881/2021	Steps

X Addl. District and Sessions Judge,
BRD, Bengaluru

Note: The rest of the cases posted for the day will be assigned dates in CIS portal through bulk posting. The learned Advocates may ascertain the dates from CIS portal.